

tries in maximising their agricultural production.

### **Plight of Kashmir Migrants**

\*871. SHRI SHANKERSING  
VAGHELA:  
SHRI L.K. ADVANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the persons who migrated from Jammu and Kashmir consequent on terrorist activities in the State and spread in Delhi and other places are continuing to suffer from fear of psychosis and frustration; and

(b) if so, the steps Government are considering to provide suitable relief to them and facilitate their return to the valley?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). Migration from anywhere is due to compelling reasons and the same is true for migrants from the Kashmir valley. There should be no cause for fear psychosis in their new locations. In the present circumstances, their reluctance to return to the Kashmir Valley is understandable.

The State Governments concerned, as well as Delhi Administration have arranged to provide a package of relief assistance, including shelter for the needy, dry rations and cash assistance. Simultaneously, strong administrative measures are being taken to counter terrorist activities and progressively restore normalcy in the Kashmir Valley. As conditions improve in Kashmir Valley, it is expected that the migrants would start returning home.

### **Seizure of Heroin in Delhi**

\*872. SHRI R.N. RAKESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether fine quality heroin worth Rs. 1 crore was seized by the South District Police in Delhi on 20 April, 1990;

(b) if so, the details thereof;

(c) whether any inquiry has since been conducted in this regard; and

(d) if so, the findings thereof and further action taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Yes, Sir. On 19.4.90 (not ON 20.4.90) 1 Kg. of fine quality heroin was seized by Delhi Police.

(b) to (d). A case FIR No. 120/90 dated 19.4.90 under Section 22 of the Narcotic Drugs and Psychotropic Substances Act, 1985 was registered at Police Station Kotla Mubarakpur and one person was arrested.

[*Translation*]

**Commemorative Postal Stamp on Dhyam Chand, Maithili Saran Gupt, Keshavrao Baliram Hedgewar and Rani Laxmi Bai**

\*873. SHRI SANTOSH KUMARGANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to release new commemorative stamps in the memory of late Shri Dhyam Chand, Shri Maithili Saran Gupt, Shri Keshavrao Baliram Hedgewar and Rani Laxmi Bai; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). Commemorative stamps on Dhyam Chand, Maithili-Saran Gupt and Rani Laxmibai have already been issued on 3-12-1980, 3-7-1974